

[Print](#)**Defective Case Register from 2024-10-26 to 2024-10-26**

| Sl.NO. | Filing No | Advocate for Petitioner/Caveator | Date of objection | Defects as per S.R. |
|--------|---------------------|----------------------------------|-------------------|--|
| 1 | D-BLAPL/31973/2024 | PRASANTA KUMAR ROUTRAY | 2024-10-26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 30-OTHER DEFECT (IF ANY) 1. Page nos.10 and 11 not properly in order on the file. |
| 2 | D-ABLAPL/31951/2024 | DIPTIREKHA NANDA | 2024-10-26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 3 | D-ABLAPL/31915/2024 | AUROVINDA MOHANTY | 2024-10-26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 4 | D-ABLAPL/31974/2024 | ARIJEET MISHRA | 2024-10-26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 5 | D-BLAPL/32041/2024 | SUBODH KUMAR MOHANTY | 2024-10-26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 30-OTHER DEFECT (IF ANY) Synopsis and List of Dates and events not alphabetically page marked. |
| 6 | D-BLAPL/31935/2024 | SURENDRA MOHANTY | 2024-10-26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 30-OTHER DEFECT (IF ANY) 1. Page no. 65 not properly scrutiny . 2. Page nos. 20,21, 48,49,50,51,64 and 78 are not neatly legible. |
| 7 | D-ABLAPL/31945/2024 | SOUBHAGYA KUMAR DASH | 2024-10-26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 8 | D-CONTC/45022/2024 | ADV. | 2024-10-26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 9 | D-WA/44828/2024 | BIBEKANANDA BHUYAN | 2024-10-26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Period of Delay 07 days delay. 2.Authentication fee due on the Appellate Court Judgement Rs 2.25 /- Not paid |
| 10 | D-ABLAPL/32006/2024 | JNYANANANDA PANDA | 2024-10-26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 11 | D-CRLMC/31717/2024 | BIJAY KUMAR BEHERA | 2024-10-26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |

| | | | | |
|----|---------------------|-----------------------|------------|---|
| 12 | D-WP(C)/45075/2024 | RAJJEET ROY | 2024-10-26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 13 | D-ABLAPL/32062/2024 | DIBYAJYOTI SAHOO | 2024-10-26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 14 | D-WP(C)/44890/2024 | SATYABRATA SATAPATHY | 2024-10-26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 15 | D-WP(C)/44978/2024 | SURYASNATA MOHAPATRA | 2024-10-26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 16 | D-BLAPL/31853/2024 | BAISHNAB CHARAN PATRA | 2024-10-26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Annexure not mentioned in the petition copy as per Index.Date of Rejection order not tally with Index |
| 17 | D-BLAPL/31971/2024 | SIDDHARTHA SAMAL | 2024-10-26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Deficit court fee of Rs.6/- and L.A.A.fee of Rs.10/- not paid on V.nama. |
| 18 | D-ABLAPL/32017/2024 | TARA PRASAD MOHAPATRA | 2024-10-26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 19 | D-CRLMC/31888/2024 | BIBEKANANDA BHUYAN | 2024-10-26 | 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED |
| 20 | D-CRLMC/31700/2024 | AKSHAYA KUMAR SAHOO | 2024-10-26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 21 | D-WP(C)/44985/2024 | BIJAY PANDA | 2024-10-26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 22 | D-CONTC/41409/2024 | ADV. | 2024-10-26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 23 | D-CRLMC/31674/2024 | PRATAP KUMAR NAYAK | 2024-10-26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 24 | D-CONTC/43716/2024 | ADV. | 2024-10-26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 25 | D-BLAPL/31955/2024 | KHAGESWAR BEHERA | 2024-10-26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. |

| | | | | |
|----|---------------------|--------------------------|------------|--|
| 26 | D-ABLAPL/31932/2024 | PRASANTA KUMAR ROUSTRAY | 2024-10-26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 14-NOT PROPERLY INDEXED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Not properly page marked. |
| 27 | D-ABLAPL/32077/2024 | SOUGAT DASH | 2024-10-26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 28 | D-ABLAPL/31949/2024 | SARAT CHANDRA MEKAP | 2024-10-26 | 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Name of the trial Court in prayer, not tally with synopsis and para.1 of the petition . 2.PAGE NOS.8,11 and 12 NOT LEGIBLE. |
| 29 | D-WP(C)/44981/2024 | SUBHRANSU BHUSAN MOHANTY | 2024-10-26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 30 | D-WP(C)/44940/2024 | BIGYAN KUMAR SHARMA | 2024-10-26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 31 | D-ABLAPL/31963/2024 | SAPAN KUMAR LENKA | 2024-10-26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 30-OTHER DEFECT (IF ANY) G.R. no. ,not reflected in para.1 of petn. |
| 32 | D-CRLMP/31728/2024 | RAJESH RANJAN SAHOO | 2024-10-26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. PAGE NOS. 18, 19, 40 AND 41 NOT LEGIBLE. |
| 33 | D-WP(C)/44973/2024 | PRASANNA KUMAR SAHOO | 2024-10-26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 34 | D-FAO/44900/2024 | KUNAL KUMAR SWAIN | 2024-10-26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 35 | D-CRLMP/31644/2024 | SANKARACHARYA CHOUDHURY | 2024-10-26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 36 | D-ABLAPL/31919/2024 | AMLAN SHAKTI PAUL | 2024-10-26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 37 | D-WP(C)/44694/2024 | DIBYARANJAN BEHERA | 2024-10-26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 38 | D-CRLMP/31829/2024 | SWAYAMJIT ROUT | 2024-10-26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 39 | D-ABLAPL/31901/2024 | DIBYAJYOTI SAHOO | 2024-10-26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 30-OTHER DEFECT (IF ANY) A. slip not signed by filing advocate. |

| | | | | |
|----|--------------------|--------------------------------|------------|---|
| 40 | D-WP(C)/44804/2024 | JAGAMOHAN PATTANAIK | 2024-10-26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Copy not served on S.C.(C.T and G.S.T).2.Annexure-2 not filed as per Index and averment of writ petition.3.Annexure-2 not marked in book marks index.4.Annexures-5 and 6 not correctly page marked.5.The name of opp.parties mentioned in Index,synopsis, affidavit of writ petition and I.A. and vakaltnama does not tally with that of cause title of writ petition. |
| 41 | D-CMAPL/44925/2024 | ADV. | 2024-10-26 | Period of Delay 02 days |
| 42 | D-BLAPL/31813/2024 | HIMANSHU BHUSAN DASH | 2024-10-26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Age of the petitioner not tally with rejection order and cause title. 2. Paragraph not correctly mentioned in the affidavit. |
| 43 | D-WP(C)/44992/2024 | BIJAY PANDA | 2024-10-26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 44 | D-CRLMC/31801/2024 | SAROJ KUMAR PADHI | 2024-10-26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. In affidavit Sl. no.2 not correctly furnished and address of the petitioner in cause title not tally with affidavit. 2. Page nos. 11 to 13,19 to 22 not legible |
| 45 | D-CONTC/45024/2024 | PRAFULLA KUMAR MOHAPATRA | 2024-10-26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 46 | D-BLAPL/31785/2024 | JAGABANDHU SAHU | 2024-10-26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 30-OTHER DEFECT (IF ANY) 1.As per C.Copy of rejection order under Annexure-3 described as last paragraph,the name of Lower court of J.M.F.C.,Sohela not tally with Synopsis and petition |
| 47 | D-WP(C)/44934/2024 | BHABANI SHANKAR RAYAGURU | 2024-10-26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 39 to 42 not neat and legible. |
| 48 | D-WP(C)/44987/2024 | SAKTIDHARA MISHRA | 2024-10-26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |

| | | | | |
|----|-------------------------|---------------------------|----------------|--|
| 49 | D- ABLAPL/31960/2024 | PARTHA SARATHI ACHARYA | 2024-10- 26 | 4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. G.R. not reflected in the petn. 2.Occupation not reflected and paragraphs not correct in affidavit. 3. page no.13 not legible. |
| 50 | D-WP(C)/44893/2024 | ARUN KUMAR PATRA | 2024-10- 26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 51 | D- ABLAPL/32009/2024 | AMLAN SHAKTI PAUL | 2024-10- 26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 52 | D- CRLMC/31827/2024 | DEBABRATA DASH | 2024-10- 26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 53 | D-CMP/45086/2024 | NILAMADHAB SARKAR | 2024-10- 26 | 15-ALL PAPERS NOT PROPERLY SIGNED. Prayer made in IA without signature. |
| 54 | D- CONTC/44648/2024 | JYOTIRMAY GUPTA | 2024-10- 26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Period of Delay 365 days |
| 55 | D-CMP/44966/2024 | MAMATA MISHRA | 2024-10- 26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Occupation not furnished in the affidavit |
| 56 | D- ABLAPL/31938/2024 | MANAS RANJAN KHATUA | 2024-10- 26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 57 | D- RVWPET/44885/2024 | PURNA CHANDRA MISHRA | 2024-10- 26 | Place it after filing of C.copy of impug ned order |
| 58 | D- CRLMC/31568/2024 | BIJAYA KUMAR NAYAK (3) | 2024-10- 26 | 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 30-OTHER DEFECT (IF ANY) 1. Page nos 29 and 30 (Annex-6) not filed. |
| 59 | D- CRLMC/31878/2024 | RABINDRA NATH PRUSTY | 2024-10- 26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 60 | D-WP(C)/44881/2024 | SATYABRATA SATAPATHY | 2024-10- 26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 61 | D-WP(C)/44887/2024 | JAHANGIR IQBAL | 2024-10- 26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. I.A. is not page marked. |

| | | | | |
|----|-------------------------|--------------------------------|----------------|---|
| 62 | D- ABLAPL/31931/2024 | JUDHISTHIR SAHOO | 2024-10- 26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 63 | D- CMAPL/45088/2024 | ADV. | 2024-10- 26 | C.copy of dismissal order not filed |
| 64 | D- CONTC/41620/2024 | ADV. | 2024-10- 26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 65 | D-WP(C)/44910/2024 | ARJUNA CHARANA BEHERA | 2024-10- 26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 66 | D-WP(C)/44962/2024 | PRASANTA KUMAR SATAPATHY | 2024-10- 26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 67 | D-WP(C)/44965/2024 | MANAS KUMAR CHAND | 2024-10- 26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 68 | D- CRLMA/31812/2024 | ANSUMAN BHUYAN | 2024-10- 26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 69 | D-CMP/44558/2024 | BIRAJA PRASANNA DAS | 2024-10- 26 | 20-VERNACULAR CERTIFICATE NOT FURNISHED. |
| 70 | D-CMP/44588/2024 | MAHESWAR MOHANTY | 2024-10- 26 | 3-AUTHENTICATION FEE IS DEFICIENT. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Annexure 1 is not neat copy . Deficit authentication fees of RS .1.30 paisa and RS3.50 paisa not paid on annexures 5 and 8 respectively . |
| 71 | D-WP(C)/44993/2024 | SAROJA KANTA SAMAL | 2024-10- 26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 72 | D- CONTC/43678/2024 | ADV. | 2024-10- 26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 73 | D- ABLAPL/32076/2024 | RAJJEET ROY | 2024-10- 26 | 4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 74 | D- ABLAPL/31904/2024 | DIBYAJYOTI SAHOO | 2024-10- 26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page nos. 13 and 14 not neat. |
| 75 | D- CONTC/45029/2024 | ADV. | 2024-10- 26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 76 | D- BLAPL/32018/2024 | TARA PRASAD MOHAPATRA | 2024-10- 26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 77 | D- ABLAPL/32004/2024 | RAMAKANTA MISHRA | 2024-10- 26 | 4-AFFIDAVIT/VERIFICATION NOT PROPER. |

| | | | | |
|----|-------------------------|---------------------------------|----------------|---|
| | | | | 30-OTHER DEFECT (IF ANY) 1. Occupation of the deponent on affidavit not furnished. 2. Page nos.9,10,11 and 12 not neat and legible. |
| 78 | D- ABLAPL/31997/2024 | BHABANI SHANKAR DASPARIDA | 2024-10- 26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. |
| 79 | D- ABLAPL/31987/2024 | SOUMENDRA PATTANAİK | 2024-10- 26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 30-OTHER DEFECT (IF ANY) 1. Page no.18 not neat and legible. |
| 80 | D- BLAPL/31910/2024 | AMIT KUMAR NATH | 2024-10- 26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 30-OTHER DEFECT (IF ANY) 1. FIR. not reflected in para.2 of annex.1 of the petition. 2. Page nos . 8, 10 to 16 are not neatly legible. 3. D.C.fee Rs. 50 /- not paid in V.nama. |
| 81 | D- CONTC/41266/2024 | ADV. | 2024-10- 26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 82 | D- CONTC/41619/2024 | ADV. | 2024-10- 26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 83 | D- BLAPL/32063/2024 | BHARAT BHUSAN ROUTRAY | 2024-10- 26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 84 | D- ABLAPL/31914/2024 | RABI NARAYAN MOHANTY | 2024-10- 26 | 4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Authorization to swear affidavit for others not furnished. |
| 85 | D-WP(C)/44723/2024 | MANORANJAN MISHRA | 2024-10- 26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 86 | D- CONTC/43175/2024 | ADV. | 2024-10- 26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 87 | D- ABLAPL/31626/2024 | MANORANJAN PADHY | 2024-10- 26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Occupation not mentioned in the affidavit. |
| 88 | D- CRLMC/31552/2024 | ASHOK KUMAR BEHERA | 2024-10- 26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 30-OTHER DEFECT (IF ANY) |

| | | | | |
|-----|---------------------|---|------------|--|
| | | | | 1. Page no. 32 (under annex-2) not filed. |
| 89 | D-CRLMC/31891/2024 | SIDHARTH PRASAD DAS | 2024-10-26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 90 | D-WP(C)/45028/2024 | NIRANJAN PANDA | 2024-10-26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Date of acceptance of vakalatanama not mentioned. |
| 91 | D-BLAPL/31952/2024 | RAMA CHANDRA JENA | 2024-10-26 | 4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 8-CAUSE TITLE NOT IN ORDER. 1. Deficit Notarial fee of Rs20/- not paid on affidavit. |
| 92 | D-WP(C)/44894/2024 | ARUN KUMAR PATRA | 2024-10-26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 93 | D-CMAPL/45200/2024 | ACHYUTANANDA ROUSTRAY,SR. PANEL COUNSEL | 2024-10-26 | C.copy of dismissal order not filed |
| 94 | D-ABLAPL/31998/2024 | SUMANTA MALIK | 2024-10-26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1. Welfare fee of Rs.50/- not paid on V.nama. |
| 95 | D-CRLA/31885/2024 | ASHOK KUMAR SWAIN | 2024-10-26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 96 | D-CRLMP/31831/2024 | MOHAMMED MUSTAQ ANSARI | 2024-10-26 | 4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 8-CAUSE TITLE NOT IN ORDER. Affidavit is Not in Proper Format As per High Court Rule Chapter-VI IN CAUSE TITLE ARISING OUT OF NOT MENTION. |
| 97 | D-RVWPET/45102/2024 | SRIKAR KUMAR RATH | 2024-10-26 | Place it after filing of C.copy of impugned order |
| 98 | D-ABLAPL/32013/2024 | AMLAN SHAKTI PAUL | 2024-10-26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 99 | D-BLAPL/32016/2024 | TARA PRASAD MOHAPATRA | 2024-10-26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 100 | D-CRLMP/31968/2024 | KHIROD KUMAR SWAIN | 2024-10-26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |

| | | | | |
|-----|-------------------------|---------------------------|----------------|---|
| 101 | D- ABLAPL/31928/2024 | UTKAL KUMAR MISHRA | 2024-10- 26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 102 | D- CONTC/44771/2024 | ADV. | 2024-10- 26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 103 | D- ABLAPL/31999/2024 | DEEPAK KU SAHOO | 2024-10- 26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 30-OTHER DEFECT (IF ANY) 1. Page nos.11 and 12 not neat and legible. |
| 104 | D-WP(C)/45001/2024 | BIREN SANKAR TRIPATHY | 2024-10- 26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 105 | D- CONTC/45000/2024 | AMIT PRASAD BOSE | 2024-10- 26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Index and computer slip not signed. |
| 106 | D-WP(C)/45002/2024 | BIBHUTI KESHARI BISWAL | 2024-10- 26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 107 | D-WP(C)/44971/2024 | BANSHIDHAR BAUG | 2024-10- 26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Page no.29 is not legible |
| 108 | D- CONTC/45026/2024 | ADV. | 2024-10- 26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 109 | D- ABLAPL/31930/2024 | JUDHISTHIR SAHOO | 2024-10- 26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 110 | D- ABLAPL/31929/2024 | PRIYA RANJAN SINGH | 2024-10- 26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 111 | D- ABLAPL/31995/2024 | MD. GOLAM MADANI | 2024-10- 26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page nos. 13 and 14 not neat. |
| 112 | D-WP(C)/45076/2024 | BIPIN KUMAR NAYAK | 2024-10- 26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Page no.16 is not legible |
| 113 | D- ABLAPL/32060/2024 | TARA PRASAD MOHAPATRA | 2024-10- 26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED |
| 114 | D- BLAPL/31869/2024 | JYOTIRMAYA SAHOO | 2024-10- 26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 30-OTHER DEFECT (IF ANY) |

| | | | | Name of lower trial court not mentioned in cause title and file as per c. copy of rejection order. |
|-----|---------------------|-----------------------|------------|---|
| 115 | D-ABLAPL/31884/2024 | RAMACHANDRA PANIGRAHY | 2024-10-26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. Provision of law not correctly furnished. |
| 116 | D-ABLAPL/31917/2024 | ABHAYA KUMAR PARIDA | 2024-10-26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page nos.7,8 and 10 not neat |
| 117 | D-ABLAPL/32032/2024 | PRAKASH KUMAR SAMAL | 2024-10-26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 118 | D-BLAPL/32055/2024 | RAVI SHANKAR SAMAL | 2024-10-26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 30-OTHER DEFECT (IF ANY) 1.Synopsis is not marked alphabetically. 2.Page no.29 is not legible. |
| 119 | D-CMP/44809/2024 | ABHILASH MISHRA | 2024-10-26 | Annexure -1 as per index is copy of judgment and decree but with that copy of deposition is attached but not mentioned . Annexure -4 is copy of counter but mentioned in index copy of order dated 04.09 . 2024 and book mark also printed accordingly . |
| 120 | D-ABLAPL/32012/2024 | AMLAN SHAKTI PAUL | 2024-10-26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 121 | D-WP(C)/44902/2024 | NIHAL RATH | 2024-10-26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 122 | D-WP(C)/44803/2024 | ABAKASH NANDA | 2024-10-26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Paragraphs of writ petition is not correctly numbered |
| 123 | D-CONTC/44977/2024 | KISHORE KUMAR MISHRA | 2024-10-26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Neat copy of pg. 8 to 10 be filed. |
| 124 | D-BLAPL/31979/2024 | AMULYA RATNA PANDA | 2024-10-26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 125 | D-CONTC/43711/2024 | ADV. | 2024-10-26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 126 | D-CMP/44932/2024 | MAHESWAR MOHANTY | 2024-10-26 | Pagination under annexure-8 not in order as per index |
| 127 | D-WP(C)/44944/2024 | KAIBALYA PANDA | 2024-10-26 | page 24 not neat and legible |

| | | | | |
|-----|-------------------------|--------------------------------|------------|---|
| 128 | D-WP(C)/42437/2024 | ALOK KUMAR MOHAPATRA | 2024-10-26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Rule 8of the O. H . C P I L Rule 2010 has not complied with |
| 129 | D-WP(C)/45203/2024 | BHABANI SANKAR TRIPATHY (1) | 2024-10-26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 130 | D- BLAPL/31936/2024 | MAHES DAS | 2024-10-26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 131 | D- CRLMC/31671/2024 | AKSHAYA KUMAR SAHOO | 2024-10-26 | 3-AUTHENTICATION FEE IS DEFICIENT. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Authentication fee Rs.3.30/- to be paid. |
| 132 | D-WP(C)/44926/2024 | BHUBANESWAR DASH | 2024-10-26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 133 | D- CRLMC/31860/2024 | UDIT RANJAN JENA | 2024-10-26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 134 | D-WP(C)/44892/2024 | JYOTIRMAY GUPTA | 2024-10-26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. C.fee of Rs.2/- to be paid on vakalatanama. |
| 135 | D- ABLAPL/31958/2024 | SANJAY KUMAR DAS | 2024-10-26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 136 | D-WP(C)/42759/2024 | BIBHUTI BHUSAN SWAIN | 2024-10-26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Petitioner no.9. Age and Address not mentioned |
| 137 | D- ABLAPL/31992/2024 | JYOTIRMAYA SAHOO | 2024-10-26 | 4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 30-OTHER DEFECT (IF ANY) 1. Page nos.11 and 12 not neat. 2.Occupation of the deponent on affidavit not furnished. |
| 138 | D-WP(C)/44757/2024 | PRAVAT KUMAR PANDA | 2024-10-26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. The name of counsel in capital letters and enrollment number in last page of writ petition is not furnished |
| 139 | D- CRLMC/31877/2024 | JYOTIRMAYA SAHOO | 2024-10-26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 140 | D-WP(C)/45037/2024 | SOUMYA MISHRA | 2024-10-26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |

| | | | | |
|-----|---------------------|-----------------------|------------|---|
| 141 | D-WP(C)/44931/2024 | SOUMYA RANJAN DAS | 2024-10-26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 142 | D-ABLAPL/31975/2024 | BIRANCHI KUMAR JENA | 2024-10-26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page nos. 9 and 10 not neat |
| 143 | D-RVWPET/45109/2024 | BADRINARAYAN PANDA | 2024-10-26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. OP No 02 not properly described |
| 144 | D-BLAPL/31852/2024 | DIBYA PRAKASH MISHRA | 2024-10-26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Occupation not mentioned in the affidavit. |
| 145 | D-CRLA/29198/2024 | BEDA PRAKASH PANDA | 2024-10-26 | 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED |
| 146 | D-WP(C)/44703/2024 | GOPINATH MISHRA | 2024-10-26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 147 | D-CRLMC/31715/2024 | JAYADEBA BEHERA | 2024-10-26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Court fee Rs. 6/- to be paid |
| 148 | D-ABLAPL/31954/2024 | DINESH RAY | 2024-10-26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 149 | D-ABLAPL/31726/2024 | PANCHANAN PANIGRAHI | 2024-10-26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 150 | D-ABLAPL/31732/2024 | PANCHANAN PANIGRAHI | 2024-10-26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Page 10 not mentioned in the Index. |
| 151 | D-ABLAPL/32069/2024 | JAYANTA KUMAR MAJHI | 2024-10-26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 152 | D-CONTC/45036/2024 | ADV. | 2024-10-26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 153 | D-ABLAPL/31861/2024 | UDIT RANJAN JENA | 2024-10-26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 154 | D-ABLAPL/31994/2024 | JAYAKRISHNA MOHAPATRA | 2024-10-26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 155 | D-WP(C)/44886/2024 | SATYABRATA SATAPATHY | 2024-10-26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 156 | D-ABLAPL/32030/2024 | PRAKASH KUMAR SAMAL | 2024-10-26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |

| | | | | |
|-----|---------------------|------------------------|------------|---|
| 157 | D-BLAPL/31976/2024 | AMIT BISWAL | 2024-10-26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 20-VERNACULAR CERTIFICATE NOT FURNISHED. |
| 158 | D-CRLMC/31694/2024 | AMITAV TRIPATHY | 2024-10-26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 159 | D-CONTC/43204/2024 | ALOK KUMAR MOHAPATRA | 2024-10-26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 160 | D-WP(C)/44792/2024 | JAGAMOHAN PATTANAIK | 2024-10-26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Annexure-5 is not correctly page marked.2.List of dates and events is not filed and also not marked in index |
| 161 | D-CMP/45073/2024 | AKASH KUMAR PATAJOSHI | 2024-10-26 | 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 14-NOT PROPERLY INDEXED. Neat page no.41 be filed,(ii)IA not page marked |
| 162 | D-CONTC/41450/2024 | ADV. | 2024-10-26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 163 | D-RPFAM/44969/2024 | PRAMODA KUMAR MISHRA | 2024-10-26 | Annexure-1, page 22, 37 not legible |
| 164 | D-CRLMC/31743/2024 | JAJATI KESHARI KHUNTIA | 2024-10-26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Age of the petitioner no.2 not furnished in affidavit |
| 165 | D-ABLAPL/31851/2024 | JAJATI KESHARI KHUNTIA | 2024-10-26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 166 | D-WP(C)/45015/2024 | ARUPANANDA GOSWAMY | 2024-10-26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 167 | D-ABLAPL/31924/2024 | KASHINATH PATTANAIK | 2024-10-26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 30-OTHER DEFECT (IF ANY) 1. Informant should not be a party , his name and name of victim should not be mentioned in petition as per standing order no.3 of 2024 dtd.9.7.2024. 2. P.S. case no. not mentioned in cause title. |
| 168 | D-CONTC/43177/2024 | ADV. | 2024-10-26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |

| | | | | |
|-----|---------------------|------------------------|------------|---|
| 169 | D-WP(C)/44744/2024 | NIROD KUMAR SAHOO | 2024-10-26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED The name of the opp.parties in vakaltnama is not correctly furnished. |
| 170 | D-WP(C)/44920/2024 | ANIL KUMAR DAS | 2024-10-26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Date mentioned in Annexure-2 and averment of writ petition does not tally with bookmarks index and index of writ petition. |
| 171 | D-WP(C)/44976/2024 | MR. GOPAL AGARWAL | 2024-10-26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 172 | D-CRLMC/31766/2024 | PRASANTA KUMAR PRADHAN | 2024-10-26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION 1. age of the petitioner in cause title not tally with affidavit. 2. Annexure number not correctly furnished in Grounds of para A and F. |
| 173 | D-ABLAPL/31920/2024 | SURYAKANTA DASH | 2024-10-26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 174 | D-CONTC/43202/2024 | ALOK KUMAR MOHAPATRA | 2024-10-26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 175 | D-BLAPL/32008/2024 | BISWAJIT MOHAPATRA | 2024-10-26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 176 | D-BLAPL/31967/2024 | ABHAS MOHANTY | 2024-10-26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 177 | D-ABLAPL/31982/2024 | BISWARANJAN DALAI | 2024-10-26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 30-OTHER DEFECT (IF ANY) 1. Age of the Petitioner No. 2 not mentioned on the cause title. 2.Declaration Column on |

| | | | | |
|-----|---------------------|------------------------|------------|--|
| | | | | affidavit not furnished. |
| 178 | D-BLAPL/31817/2024 | HIMANSHU BHUSAN DASH | 2024-10-26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Age of the petitioner not tally with rejection order and cause title. 2. Paragraph not correctly mentioned in the affidavit. 3. Page nos. 9 to 25 not neat. 4.. Page 21 not properly arranged. |
| 179 | D-CRLMP/31629/2024 | JYOTIRANJAN KAR | 2024-10-26 | 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. PAGE NOS. 26 TO 28 NOT LEGIBLE |
| 180 | D-WP(C)/44901/2024 | KRISHNA CHANDRA SAHU | 2024-10-26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. i.Page 40 and 68 not neat and legible.ii.Date of annex.14 mentioned in the index and petition not tally to annex.14 as annexed. |
| 181 | D-RVWPET/44684/2024 | BIBEKANANDA BHUYAN | 2024-10-26 | 1.Period of Delay 06 DAYS 2.PAGE NOS. 27and 28 NOT LEGIBLE,3.VERNACULAR CERTIFICATE NOT FILED |
| 182 | D-CRLMC/31892/2024 | BIBEKANANDA BHUYAN | 2024-10-26 | 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED |
| 183 | D-CRLMC/31856/2024 | SRINIBASH SATAPATHY | 2024-10-26 | 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED |
| 184 | D-ABLAPL/32014/2024 | AMLAN SHAKTI PAUL | 2024-10-26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 185 | D-BLAPL/31832/2024 | MOHAMMED MUSTAQ ANSARI | 2024-10-26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Page number 8 and 9 vide annex-1 not neat. |
| 186 | D-CONTC/43194/2024 | ADV. | 2024-10-26 | Put for S R after filling of C copy of order dt 09-05-2023 |
| 187 | D-WP(C)/45038/2024 | KISHORE KUMAR MISHRA | 2024-10-26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Petitioner no.2 not executed Vakalatanama. |
| 188 | D-ABLAPL/31978/2024 | AMULYA RATNA PANDA | 2024-10-26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 30-OTHER DEFECT (IF ANY) 1. P.S.and C.T.Case No.on cause title not tally with prayer of the petition. |

| | | | | |
|-----|---------------------|---------------------------|------------|---|
| 189 | D-BLAPL/31947/2024 | ABHAS MOHANTY | 2024-10-26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 190 | D-ABLAPL/31820/2024 | BISHNU PRASAD RATH | 2024-10-26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Page marking not correctly mentioned as per Index. |
| 191 | D-CRLA/31918/2024 | ABHISHEK DASH | 2024-10-26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. The name of appellant mentioned in cause title and signature in affidavit and vakalatnama not tally with the same with trail court judgement |
| 192 | D-WA/45047/2024 | BISWABIHARI MOHANTY | 2024-10-26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.C.Copy of judgment not filed 2. put up for SR after filing of C.Copy of judgment |
| 193 | D-BLAPL/31895/2024 | BHABANI SHANKAR DASPARIDA | 2024-10-26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 14-NOT PROPERLY INDEXED. Page marking not correct in index. |
| 194 | D-WP(C)/42643/2024 | SUSANTA KUMAR ROUT | 2024-10-26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 195 | D-CONTC/44773/2024 | ADV. | 2024-10-26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 196 | D-ABLAPL/31986/2024 | AKSHAYA KUMAR SUBUDHI | 2024-10-26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. |
| 197 | D-WP(C)/40117/2024 | UNMESH CHANDRA JENA | 2024-10-26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Rule 8 of the O.H .C P I L rule, 2010 has not complied with |
| 198 | D-CMP/44695/2024 | MANORANJAN MISHRA | 2024-10-26 | 17-REFERENCE CERTIFICATE NOT FURNISHED. |
| 199 | D-BLAPL/32036/2024 | ALOK KUMAR KAR | 2024-10-26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 30-OTHER DEFECT (IF ANY) Annexure-1 not attested |
| 200 | D-ABLAPL/32090/2024 | TARA PRASAD MOHAPATRA | 2024-10-26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 14-NOT PROPERLY INDEXED. |
| 201 | D-CRLMC/31874/2024 | JYOTIRMAYA SAHOO | 2024-10-26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |

| | | | | |
|-----|---------------------|------------------------|------------|---|
| 202 | D-CRLMC/31692/2024 | SIDHARTHA SANKAR RAY 2 | 2024-10-26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 30-OTHER DEFECT (IF ANY) 1. In affidavit Sl. no. 2 not correctly furnished. 2. PS number not correctly furnished in line no.6 at page no.3. |
| 203 | D-BLAPL/31899/2024 | SAMARESH PATTANAIK | 2024-10-26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 30-OTHER DEFECT (IF ANY) Informant should not be a party as per standing order no.3 of 2024 dtd 9.7.2024. |
| 204 | D-CRLMP/31966/2024 | KARUNAKAR NAYAK | 2024-10-26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 205 | D-ABLAPL/31939/2024 | PRIYA RANJAN SINGH | 2024-10-26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 30-OTHER DEFECT (IF ANY) 1. ANNEX.2 NOT REFLECTED IN PAGE NO. 14. 2. D.C FEE RS.50/- NOT PAID IN V.NAMA. |
| 206 | D-ABLAPL/32045/2024 | TARA PRASAD MOHAPATRA | 2024-10-26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. Executants signed for op nos.1 and 2 who is the guardian, but not mentioned in V. nama |
| 207 | D-CONTC/45025/2024 | ADV. | 2024-10-26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 208 | D-CMP/45085/2024 | MAHESWAR MOHANTY | 2024-10-26 | 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Anxs. are not attested nor Prayer in IA signed. |
| 209 | D-CONTC/44766/2024 | ADV. | 2024-10-26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Authentication fee due on the Appellate Court Judgement Rs.2.50 not paid on c.copy under annex.-3 |
| 210 | D-BLAPL/32086/2024 | BIJAY JENA | 2024-10-26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 30-OTHER DEFECT (IF ANY) Deficit court fee of Rs 37/- to be paid in V. nama |

| | | | | |
|-----|---------------------|--------------------------|------------|--|
| 211 | D-ABLAPL/32065/2024 | BIJAY KUMAR BEHERA | 2024-10-26 | 4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Declaration in affidavit not tally with petitioners in cause title |
| 212 | D-ABLAPL/32058/2024 | SATYABRATA DASH | 2024-10-26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 213 | D-ABLAPL/31850/2024 | MANAS KUMAR CHAND | 2024-10-26 | P.S case number not tally with synopsis , cause title and FIR copy |
| 214 | D-WP(C)/44802/2024 | ANAM CHARAN PANDA | 2024-10-26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 215 | D-CMAPL/45023/2024 | ADV. | 2024-10-26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. SC (central)and S ME Dept not filed |
| 216 | D-WP(C)/45035/2024 | PRAFULLA KUMAR MOHAPATRA | 2024-10-26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 217 | D-ABLAPL/32027/2024 | SUKANTA KUMAR NAYAK (2) | 2024-10-26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 218 | D-ABLAPL/31990/2024 | JYOTIRMAYA SAHOO | 2024-10-26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 219 | D-BLAPL/31923/2024 | LAXMINARAYAN PATEL | 2024-10-26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 30-OTHER DEFECT (IF ANY) 1 .Name of the trial court not correct as per rejection order. 2. Rej. date not correct in index and para no.4 of petn. as marked annex.2. 3.Age of the petitioner not reflect in V.nama. 4. page nos. 16 and 18 not neatly legible. |
| 220 | D-CONTC/41197/2024 | ADV. | 2024-10-26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Period of Delay 162 days |
| 221 | D-ABLAPL/32019/2024 | LAXMINARAYAN PATEL | 2024-10-26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 222 | D-CMAPL/44710/2024 | ADV. | 2024-10-26 | C.copy of dismissal order not filed |
| 223 | D-WP(C)/44787/2024 | BIMBISAR DASH | 2024-10-26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Legible copy of page-18,28,31,32,33,35 and 58 to be filed. |
| 224 | D-ABLAPL/31872/2024 | JYOTIRMAYA SAHOO | 2024-10-26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |

| | | | | |
|-----|-------------------------|---------------------------------|----------------|--|
| 225 | D- ABLAPL/31926/2024 | LALIT KUMAR MAHARANA | 2024-10- 26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page nos. 21 ,32,33 and 41 not neat. |
| 226 | D- BLAPL/30892/2024 | DHIRENDRA KUMAR MOHAPATRA | 2024-10- 26 | 30-OTHER DEFECT (IF ANY) As per standing order no.3 dtd. 9-7-2024 name of the prosecutrix /informant shall not be reflected in the petition, then S.R. will be made. |
| 227 | D-WP(C)/45243/2024 | SUDARSHAN NANDA | 2024-10- 26 | Annexure marking of charge-sheet dated 07.10.2024 in prayer portion of I.A.No.14283 of 2024 appears to be wrong. |
| 228 | D- BLAPL/31787/2024 | SARAT KUMAR JENA | 2024-10- 26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 229 | D- CRLMP/31849/2024 | RAMA CHANDRA JENA | 2024-10- 26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 230 | D- BLAPL/31854/2024 | PRASANTA KUMAR ROUTRAY | 2024-10- 26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no. 12 not neat. |
| 231 | D- BLAPL/31961/2024 | BIBEKANANDA MAHAPATRA | 2024-10- 26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Page nos.7 and 8 not legible and not page marked on the file |
| 232 | D- ABLAPL/31927/2024 | LALIT KUMAR MAHARANA | 2024-10- 26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no. 21 , 25 to 28 , and 33 and 34 not neat. |
| 233 | D-WP(C)/44983/2024 | SUBHRANSU BHUSAN MOHANTY | 2024-10- 26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 234 | D-WP(C)/43043/2024 | BIGYAN KUMAR SHARMA | 2024-10- 26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 235 | D- CONTC/44749/2024 | ADV | 2024-10- 26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 236 | D- CONTC/45033/2024 | ADV. | 2024-10- 26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |

| | | | | |
|-----|---------------------|--------------------------|------------|---|
| 237 | D-ABLAPL/31855/2024 | MANAS KUMAR CHAND | 2024-10-26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 238 | D-ABLAPL/32081/2024 | RAKESH KUMAR DAS | 2024-10-26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 239 | D-CRLMC/31698/2024 | BHABANI SHANKAR RAYAGURU | 2024-10-26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 240 | D-WP(C)/44898/2024 | ARUN KUMAR PATRA | 2024-10-26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Date mentioned in Annexure-6 and averment of writ petition does not tally with bookmarks index and index of writ petition |
| 241 | D-ABLAPL/31983/2024 | PRAJIT KUMAR PRADHAN | 2024-10-26 | 4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 30-OTHER DEFECT (IF ANY) 1.As per record,ABLAPL Petition not properly page marked in Index. 2. Name of the petitioner on affidavit not tally with cause title. |
| 242 | D-WP(C)/44921/2024 | ANIL KUMAR DAS | 2024-10-26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 243 | D-BLAPL/31950/2024 | BADRI NARAYAN MOHAPATRA | 2024-10-26 | 4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Name of the deponent on affidavit not mentioned in Solemnly affirmation para. |
| 244 | D-BLAPL/31544/2024 | RAJALAXMI BISWAL | 2024-10-26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Synopsis and Date Chart not mentioned in the index.As per cause title C.T case number dose not find-place in the rejection order |
| 245 | D-BLAPL/31942/2024 | JAGABANDHU SAHU | 2024-10-26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 246 | D-ABLAPL/31993/2024 | JYOTIRMAYA SAHOO | 2024-10-26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 247 | D-WP(C)/44979/2024 | UDIT RANJAN JENA | 2024-10-26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |

| | | | | |
|-----|---------------------|----------------------------|------------|---|
| | | | | 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 248 | D-MACA/44961/2024 | SOMNATH ROY | 2024-10-26 | 21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. |
| 249 | D-BLAPL/31959/2024 | SUSANTA KUMAR JETHY | 2024-10-26 | 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1. Paragraph no. not correctly furnished in the petition. |
| 250 | D-BLAPL/30591/2024 | SAROJ KUMAR PADHY | 2024-10-26 | 4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Nomenclature not correct in sl.4 of affidavit. |
| 251 | D-WP(C)/44908/2024 | ANIRUDHA DAS | 2024-10-26 | Synopsis and list of dates and events are not alphabetically paginated |
| 252 | D-ABLAPL/32089/2024 | P.ANUP DASH | 2024-10-26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 253 | D-CRLMC/31768/2024 | PRASANTA KUMAR SATAPATHY | 2024-10-26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 254 | D-CRLMP/31989/2024 | JANMEJAYA KATIKIA | 2024-10-26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 14-NOT PROPERLY INDEXED. |
| 255 | D-ABLAPL/31970/2024 | DEEPAK KU SAHOO | 2024-10-26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. |
| 256 | D-ABLAPL/31862/2024 | JAYANTA KUMAR KHANDAYATRAY | 2024-10-26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 257 | D-CONTC/45007/2024 | ADV. | 2024-10-26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Anxs. are not marked properly. |
| 258 | D-CONTC/43656/2024 | ADV. | 2024-10-26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 259 | D-CRLA/31908/2024 | SARATHI JYOTI MOHANTY | 2024-10-26 | This appeal related to sexual offence the names of the victim,informant and other relatives be deleted from the petition as per the standing order 3/2024 and put up for S.R.thereafter |
| 260 | D-CMAPL/45122/2024 | ADV. | 2024-10-26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Period of Delay 30 days 2.C.copy of dismissal order not filed |

| | | | | |
|-----|-------------------------|--------------------------|----------------|--|
| 261 | D- CONTC/41195/2024 | ADV. | 2024-10- 26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Period of Delay 198 days |
| 262 | D- ABLAPL/31969/2024 | DALIRANI BEHURAY | 2024-10- 26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 263 | D- CRLMC/31822/2024 | AMULYA RATNA PANDA | 2024-10- 26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 264 | D- ABLAPL/32033/2024 | TARA PRASAD MOHAPATRA | 2024-10- 26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Name of victim and she should not be an opp.party as per standing order no. 3 of 2024 dtd9.7.2024 |
| 265 | D- ABLAPL/32031/2024 | PRADIPTA BEURA | 2024-10- 26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 266 | D-CRLA/31913/2024 | ABHISHEK DASH | 2024-10- 26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. List of dates and events not signed |
| 267 | D- CONTC/45021/2024 | ADV. | 2024-10- 26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 268 | D- ABLAPL/32087/2024 | BIDYALOK MOHAPATRA | 2024-10- 26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 30-OTHER DEFECT (IF ANY) 1.P.S.case number not furnished in cause title. 2.G.R.case number not furnished in F.I.R. |
| 269 | D-CMP/45113/2024 | PRASANTA KUMAR NANDA | 2024-10- 26 | 20-VERNACULAR CERTIFICATE NOT FURNISHED. Vernacular certificate not furnished in IA |
| 270 | D- CRLMP/31808/2024 | RANJAN KUMAR NAYAK | 2024-10- 26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 271 | D-CMP/44818/2024 | ABHILASH MISHRA | 2024-10- 26 | 1 .As per index annexure -1 is copy of plaint but along with that copy of decree is attached but not mentioned . 2 .Annexure -2 as per index is copy of limitation petition but in record copy of appeal memo in R .F A is attached and book mark is printed accordingly |
| 272 | D-CMP/44716/2024 | CHIRANJAYA MOHANTY | 2024-10- 26 | Petitioner has not sworn affidavit in I .A -1268 /2024 . |
| 273 | D- CMAPL/45147/2024 | ADV. | 2024-10- 26 | Place it after furnishing date of dismissal in the Prayer |
| 274 | D- BLAPL/31944/2024 | BIDYALOK MOHAPATRA | 2024-10- 26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Age of the petitioner not reflect in V.nama. |

| | | | | |
|-----|---------------------|-----------------------|------------|---|
| 275 | D-BLAPL/31867/2024 | JYOTIRMAYA SAHOO | 2024-10-26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 30-OTHER DEFECT (IF ANY) Name of lower trial court not correct in cause title and file as per rejection order |
| 276 | D-WP(C)/41124/2024 | ANUP KUMAR BOSE | 2024-10-26 | C Fee Rs 18/- to be paid on petition and occupation of the petitioner not mentioned in Affidavit |
| 277 | D-CMAPL/44943/2024 | TIKERAM MEHER | 2024-10-26 | C.copy of dismissal order not filed |
| 278 | D-ABLAPL/32070/2024 | BIJAY KUMAR BEHERA | 2024-10-26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 279 | D-CMP/44564/2024 | JYOTI PATNAIK | 2024-10-26 | This may be regd . as w .p (c) |
| 280 | D-ABLAPL/31962/2024 | BIBEKANANDA MAHAPATRA | 2024-10-26 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 281 | D-CONTC/45006/2024 | ADV. | 2024-10-26 | Anx.1 is not impugned order as per prayer made |

DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 26-10-2024 (CASES FILED BEFORE 2024)

| Sl no. | Filing Number | Case Number | Advocate for Petitioner/Caveator | Defects as per S.R. |
|---------------|----------------------|--------------------|---|----------------------------|
|---------------|----------------------|--------------------|---|----------------------------|
